GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 74

ANSWERED ON 21/07/2025

IMPLEMENTATION AND PROGRESS OF PMAY-U 2.0

74. SHRI MEDA RAGHUNADHA REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the current status of the Pradhan Mantri Awas Yojana Urban (PMAY-U) 2.0, the number of houses constructed and delivered to beneficiaries under the scheme since its launch;
- (b) the breakdown of the ₹ 2.30 trillion financial assistance provided under PMAY-U 2.0, including funds allocated to various States and UTs; and
- (c) measures undertaken to ensure that the housing assistance reaches the intended beneficiaries, especially those belonging to economically weaker sections (EWS), Low Income Group (LIG), and Middle Income Group (MIG)?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c): Based on the learnings from the experiences of implementation of Pradhan Mantri Awas Yojana – Urban (PMAY-U), Ministry of Housing and Urban Affairs (MoHUA) has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries belonging to economically weaker sections (EWS), low-income group (LIG), and middle income group (MIG) at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The BLC, AHP and ARH verticals of the scheme are implemented as Centrally Sponsored Scheme (CSS) through States and Union Territories (UTs). The ISS vertical is implemented as a Central Sector Scheme through Central Nodal Agencies such as National housing Bank (NHB), State Bank of India (SBI) and Housing and Urban Development Corporation (HUDCO).

As per the Scheme Guidelines of PMAY-U 2.0, States/Union Territories (UTs) conduct demand survey in their respective jurisdiction and validate the beneficiaries to ascertain eligibility. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 and register their demand. After fulfilling the procedures laid down in the Scheme Guidelines, the

houses are approved by State Level Sanctioning and Monitoring Committee (SLSMC) and forwarded to Central Sanctioning and Monitoring Committee (CSMC) for consideration of release of Central Assistance. Based on proposal submitted by States/UTs a total of 7.10 lakh houses have been sanctioned under PMAY-U 2.0, so far. The estimated total outlay under the scheme is ₹2.3 lakh crore with Central Assistance of ₹1.6 lakh crore. The State/UT wise Central Assistance sanctioned under PMAY-U 2.0 so far is at Annexure I.

As per the scheme guidelines, selection of beneficiaries, formulation of projects and execution are done by States/UTs. States/UTs/Urban Local Bodies (ULBs) are undertaking assessment of housing demand under different verticals through suitable means. In order to ensure that the scheme effectively addresses the housing needs of urban poor and middle-class families, a Unified Web-portal has been developed by the Ministry. The beneficiaries can also register themselves for housing demand with all details on the portal. States/UTs/ULBs validate the beneficiaries as per the eligibility criteria of the scheme guidelines and selection/ scrutiny of beneficiary list is done at multiple levels in the States/UTs. The scheme guidelines and Unified Web-portal for submitting the online applications can be accessed through https://pmay-urban.gov.in.

State-wise details of Central Assistance Sanctioned under PMAY-U 2.0

Sr. No.		State/ UT	Central Assistance Sanctioned (₹ in Cr.)
1	States	Andhra Pradesh	606.15
2		Bihar	2,306.85
3		Chhattisgarh	193.59
4		Goa	-
5		Gujarat	315.53
6		Haryana	228.84
7		Himachal Pradesh	-
8		Jharkhand	213.98
9		Karnataka	-
10		Kerala	-
11		Madhya Pradesh	293.12
12		Maharashtra	569.43
13		Odisha	179.39
14		Punjab	184.20
15		Rajasthan	544.31
16		Tamil Nadu	-
17		Telangana	1,705.22
18		Uttar Pradesh	2,973.18
19		Uttarakhand	-
20		West Bengal	-
Sub- total (States) :-			10,313.76
21	North East States	Arunachal Pradesh	119.50
22		Assam	345.71
23		Manipur	-
24		Meghalaya	-
25		Mizoram	-
26		Nagaland	-
27		Sikkim	-
28		Tripura	-
Sub- total (N.E. States) :-			465.21
29	Union Territories	A&N Island	-
30		Chandigarh	-
31		DNH & DD	-
32		Delhi	-
33		J&K	28.62
34		Ladakh	-
35	٦ ا	Lakshadweep	-
36		Puducherry	10.06
Sub- total (UT) :-			38.68
Grand Total :-			10,817.65